IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-168(PB)/2017

IN THE MATTER OF:

Religare Capital India Limited And Religare Enterprises Limited Applicant/Petitioner

Order under Section 230-232

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner

Mr. Virendra Ganda, Sr. Advocate

Mr. Dheeraj Nair, Mr. Kunal Chaturvedi & Mr.

Divyam Agarwal, Advocates

For Official Liquidator

Mr. Prabhanshu Gupta, Company Prosecutor

For ROC/RD, Delhi

Mr. Manish Raj, Company Prosecutor

ORDER

Arguments heard. Order reserved.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

10.10.2017 Vineet